

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00078/2018

IN

ORIGINAL APPLICATION NOs.170/00124/2017

DATED THIS THE 11TH DAY OF JANUARY 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Nanjundaiah,
Aged about 36 years,
S/o Late KM.Shivanna,
R/o Kethuhalli Village,
Mayaganahalli Post,
Ramanagara Taluk
and District-.581 453.

...Petitioner

(By Advocate Mukkannappa & Associates)

vs.

1.Sri Asif Hafeez,
The Senior Divisional Personnel Officer,
South Western Railway,
Divisional Office,
Personnel Branch,
Bangalore – 560 023.

.....Respondents

(By Shri J.Bhaskar Reddy, .. Railway Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Shri J.Bhaskar Reddy, learned counsel for the

respondents submits that order of this Tribunal is being complied with on the condition that since the applicant had passed the medical examination, then he will have to acquire the required qualification within next 2 years time, Therefore, order is complied with. Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

bk

Annexures referred to by the petitioner in CP.78/2018

Annexure C-1:Copy of Tribunal order dated 17.10.2017

Annexure C-2:Copy of petitioner's representation dated 23.11.2017

Annexures referred to by the respondents

Annexure R-1:Copy of CAT order in RA.40/18

Annexure C-2:Copy of medical memo.

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